

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **13.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/99/2019 IN CP/55/IB/2018 IN TCP/225/2017  
NAME OF PETITIONER : Regional Provident Commissioner - 1 Tirunelveli  
NAME OF RESPONDENT : Karpagam Spinners Pvt Ltd & 1 Another  
SECTION : Sec 33(2) of IBC

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**ORDER**

None present for the Petitioner. The Respondent – 1 is represented by Ld. Counsel Mr. K. Muralidharan and the Respondent – 2 is represented by Ld. Counsel Mr. Vidhya Shankar through video conferencing mode.

Heard submissions of both the parties. Order stands **reserved**.

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**(ANIL KUMAR B)  
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)  
MEMBER (JUDICIAL)**